

(b) if so, the details thereof ; and

(c) Government's reaction thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) National Federation of Petroleum Workers has submitted a charter containing eight Demands. One of these demands relates to Human Resource Development in Petroleum Industry.

(b) The Federation has suggested appointment of a Bipartite Committee consisting of representatives of Trade Unions and managements in Oil Industry to formulate a 3-year Plan on development of human resources particularly in the field of humanisation of work environment, work systems, work satisfaction and job security in the context of planned development of oil industry.

(c) The demands presented in the charter cover various matters. They have to be viewed in the wider national perspective and, hence, it would be too early to indicate reaction of the Government at this stage.

[Translation]

Recommendations for Industrialisation of Backward Areas of U.P. and Bihar

3296. **SHRI JITENDRA SINGH :** Will the Minister of **INDUSTRY AND COMPANY AFFAIRS** be pleased to state :

(a) whether a Commission was appointed by Government a few years back for the industrialisation of certain backward areas of Uttar Pradesh and Bihar ;

(b) if so, the recommendations made by this Commission ; and

(c) the action taken thereon and the extent to which these were implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) The National Committee on Development of Backward Areas under the Chairmanship of Shri B. Sivaraman, former Member of Planning Commission has submitted, *inter-alia*, a report on Industrial Dispersal

which contains recommendations for industrialisation of Backward areas of the country including Uttar Pradesh and Bihar. Copies of the Report have been laid on the Table of the House.

(c) An Inter-Ministerial Committee has been constituted to review and revise the present scheme for industrialisation of backward areas. This Committee will also take into account the recommendations made by the Sivaraman Committee.

[English]

Construction of building for G.P.O at Rajkot

3297. **SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI :** Will the Minister of **COMMUNICATIONS** be pleased to state :

(a) whether the main office building of General Post Office at Rajkot was vacated two years ago and now the main office of Rajkot has been shifted to a private building where huge rent is being paid ;

(b) if so, the estimated rent thereof ;

(c) the reason for vacating this main office ; and

(d) whether a building is planned to be constructed at the site of GPO, Rajkot and if so, the reasons for delay ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b) Rajkot Head Post Office was shifted from the departmental building to a rented building which was occupied from 18-6-1983 on monthly rental of Rs. 22,000, excluding taxes.

(c) The Post Office had to be shifted from the departmental building to enable its demolition and construction of a new building in its place.

(d) Yes, Sir. Construction of the building has already started on 28-8-1984.

Pending Applications for Telephone Connections in Trichur (Kerala)

3298. **SHRI P.A. ANTHONY :** Will the Minister of **COMMUNICATIONS** be pleased to state :

(a) the number of applications for telephone connections pending in Trichur district of Kerala ; and

(b) when it is likely to be cleared ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) 7,695 applications are pending for telephone connections on 31st March, 1985 in Trichur (Kerala).

(b) The existing waiting list is likely to be cleared progressively by the end of 7th Plan, subject to availability of resources.

Damage to Telecommunication System due to rain and flood in Orissa

3299. SHRI RADHAKANTA DIGAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the extent of damage caused by recent rain and flood to Telecommunication system in Orissa ;

(b) the steps taken to repair the damage ; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No serious damage has been caused by recent

rain and flood to Telecommunication Department in Orissa.

(b) and (c) Question does not arise in view of reply at (a) above.

Import and Production of POL

3300. SHRI M. SUBBA REDDY : Will the Minister of PETROLEUM be pleased to state :

(a) the quantities of various POL products in our country ;

(b) the quantities of POL products being imported ; and

(c) the chances of exploiting Petroleum and Gas in Andhra Pradesh during the Seventh Five Year Plan period ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) A statement is given below.

(c) Even though gas has been discovered in some structures in Andhra Pradesh further exploration in the area is still going on. The possibilities of utilising the gas when produced are also being examined by ONGC. However, the 7th Five Year Plan programmes, are yet to be finalised.

Statement

(a) *Production of Petroleum Products*

('000 Tonnes)

Products	1982-83	1983-84	1984-85*
Total Production	31073	32926	33226
1. Light Distillates of which	5313	6134	6316
LPG	406	514	596
Mogas	1797	1937	2144
Naphtha	2986	3578	3471
2. Middle Distillates of which	15626	16873	17224
Kerosene	3393	3528	3348
ATF	1137	1195	1312
HSD	9761	10862	11083
LDO	1121	1081	1253
3. Heavy Ends	10134	9919	9688
of which F.O.	4829	4588	4104
Fuel Oils (Total)	7964	8000	7901
Lube Oils	434	470	414
Bituman	1397	1069	944
Petroleum Coke	149	136	160
	From Natural gas		
LPG	169	223	276

*Provisional